

[Shri P. Venkatasubbaiah]  
Committee 'E' on Draft Fifth Five  
Year Plan (Implementation and Public  
Cooperation).

12.35 hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir I  
lay on the Table the Pondicherry Ap-  
propriation (Vote on Account) Bill,  
1974 passed by the Houses of Par-  
liament during the current session  
and assented to since a report was

(1) Shri Bishwanath Jhunjhunwala

(2) Dr. G. S. Melkote

(3) Shri D. vendra Satpathy

Is it the pleasure of the House that  
leave as recommended by the Com-  
mittee may be granted?

SHRI S. M. BANERJEE (Kampur):  
Yes, but without pay. That is the  
Government's policy—no work, no  
pay.

MR. SPEAKER: I think you are  
perfectly right. I hope the House  
agree to that— not about the without  
pay, but with the report.

HON. MEMBERS: Yes.

SHRI VIKRAM MAHAJAN (Kan-  
gra): Those who indulge in walk-  
outs should forfeit their pay.

MR. SPEAKER: The Members will  
be informed accordingly.

last made to the House on the 28th  
April, 1974.

12.35½ hrs.

LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on  
Absence of Members from the Sittings  
of the House in their Fourteenth  
Report have recommended that leave  
of absence be granted to the following  
Members for the periods indicated  
against each:—

— 17 h to 22nd December, 1973  
(Ninth Session) and 18th  
February to 5th April, 1974  
(Tenth Session)

— 15th April to 10th May 1974  
(Tenth Session)

— 18th February to 7th March 1974  
(Tenth Session)

12.36 hrs.

RULES COMMITTEE

FOURTH REPORT AND MINUTES

SHRI SHIVNATH SINGH (Jhun-  
jhunu): I beg to lay on the Table  
the following Report and Minutes of  
the Rules Committee:—

(1) Fourth Report under sub-rule  
(1) of rule 331 of the Rules  
of Procedure and Conduct of  
Business in Lok Sabha.

(2) Minutes of the sittings of the  
Committee held on the 18th  
and 26th March and 3rd and  
25th April 1974.

12.36 hrs.

COMMITTEE OF PRIVILEGES

NINTH REPORT

DR. HENRY AUSTIN (Ernakulam):  
I beg to present the Ninth Report of  
the Committee of Privileges.